

**MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING SEPTEMBER 2018****(data as on 09.10.2018)**

<b>Nature of incident</b>	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	7	6	393
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	133	75	3322
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	10	3	743
BONDED LABOUR (Inc. Code 601)	16	23	1050
CHILDREN (Inc. Code 100-112)	91	104	640
WOMEN (Inc. Code 1300-1314)	575	599	2706
SC/ST/OBC (Inc. Code 1900-1904)	240	265	923
OTHERS	5128	5135	12436
<b>TOTAL</b>	<b>6200</b>	<b>6210</b>	<b>22213</b>

**SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of September 2018**

	<b>No. of cases registered</b>	<b>No. of cases disposed</b>	<b>Pendency as on date</b>
SUO-MOTU Cognizance	6	7	208
Human Rights Defenders	4	4	111

**Cases where NHRC recommended Monetary relief during the month of September 2018**

<b>Nature of incident</b>	<b>No of Cases</b>	<b>Amount recommended (in Rs.)</b>
MALFUNCTIONING OF MEDICAL PROFESSIONALS	2	200000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	1	200000
LACK OF PROPER MEDICAL FACILITIES IN THE STATE	1	900000
JAIL	1	200000
CUSTODIAL DEATH (Judicial)	16	2800000
ABUSE OF POWER	4	175000
CUSTODIAL DEATH (Police)	2	150000
FAILURE IN TAKING LAWFUL ACTION	1	50000
UNLAWFUL DETENTION	1	400000
VICTIMISATION	1	75000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	100000
ABDUCTION, RAPE AND MURDER	2	100000
INDIGNITY OF WOMEN	2	150000
RAPE	1	50000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	8	2300000
ABUSE OF POWER	1	50000
ATROCITIES ON SC/ST/OBC	2	100000
VICTIMISATION	1	50000
<b>TOTAL</b>	<b>48</b>	<b>8050000</b>